

**Post Matric Scholarship to SC/ST Students**

2490. SHRI HET RAM: Will the Minister of WELFARE be pleased to state:

(a) the amount spent by Government on post-Matric Scholarship for the children of those engaged in unclean occupations during the last three years and the number of students covered under the scheme under various groups;

(b) whether Government conducted any study/census of such families in the country and if so, the details thereof, the number of children studying in Classes VI to X and whether all such children are covered under the scheme; and

(c) the steps taken to increase the coverage of all such eligible children under the scheme and to increase the rate of scholarships?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) The Centrally Sponsored Scheme of Post Matric Scholarship for students belonging to the Scheduled Castes and Scheduled Tribes covers all the eligible students irrespective of any occupation of their parents. The Scheme is not intended in particular for the children of those engaged in unclean occupations. Collection of information on the no. of students covered by the scheme of children from parents/families engaged in specific occupations therefore, does not arise.

(b) No, Sir.

(c) Prior to the year 1986-87, the scholarship rate under the Centrally Sponsored Scheme of Pre-Matric Scholarship to children of those engaged in unclean occupations for all students in Classes VI to X, was Rs. 145/- per month, and the income ceiling of the families was Rs. 500/- per month. However, the scholarship rates and income

ceiling limits were revised from the year 1986-87 onwards, to Rs. 200/- per month for Classes VI-VIII, and Rs. 250/- per month for Classes IX-X. The income ceiling was also raised to Rs. 1000/- per month. The enhancement of scholarship rates and income ceiling have helped in increasing the coverage of students amongst the children from these families.

**Girls Hostels for Scheduled Castes**

2491. SHRI HET RAM: Will the Minister of WELFARE be pleased to state:

(a) the details of the capacity of girls Hostels for Scheduled Castes constructed in the country upto March 1989 and the number of Scheduled Castes girl students as on 31.3.1989 hostel-wise, State-wise;

(b) whether Government have undertaken any census of Scheduled Castes girl students studying in post matric classes requiring hostel accommodation; and

(c) if so, the details thereof and the steps taken for allocation of funds in this regard for the year 1990-91 and in the Eighth five year plan?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) The information is being collected and will be laid on the Table of the House.

(b) No, Sir.

(c) Does not arise.

**Statutory Price of Sugarcane**

2492. SHRI GANGA CHARAN LODHI:

PROF. P.J. KURIEN:

SHRI K. PRADHANI:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state: